

Sardar Hukam Singh: May I know whether India sent out its technical experts to any other countries during the last year under this scheme?

Shri B. R. Bhagat: No, not under the scheme but a number of experts have been sent out under the Colombo Plan.

TEACHING OF HINDI IN MANIPUR

*812. **Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of Manipur has been granting a sum of Rs. 50/- per mensem to certain high schools and middle English Schools for the teaching of Hindi;

(b) if so, the number of schools which have been receiving the grant; and

(c) whether Government propose to extend such grant to all Government aided high and middle English Schools in Manipur?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) Yes, Sir.

(b) One school.

(c) Yes, to deserving institutions in accordance with the revised rates of maintenance grants to aided schools in Manipur.

Shri Rishang Keishing: Has the Government any proposal to increase the amount?

Dr. M. M. Das: Amount of what? Maintenance grant to the school?

Shri Rishang Keishing: Yes.

Dr. M. M. Das: I beg to have notice of the question.

Shri M. L. Dwivedi: What is the success achieved in imparting Hindi education to the school students?

Dr. M. M. Das: The question relates to a particular grant of Rs. 50 which was given monthly in Manipur to schools for imparting education in Hindi.

Shri M. L. Dwivedi: I want to know whether any success has been achieved out of this grant.

Dr. M. M. Das: Considerable success has been achieved.

CASTE DISTINCTIONS

*813. **Shri S. V. L. Narasimham:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India are aware of the provision of a column for stating the caste or sub-caste in all application forms for employment, scholarships, and admission to educational and other institutions; and

(b) the steps that Government propose to take for eliminating this caste distinction?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Yes; this is required to safeguard the interests of Scheduled Castes and Scheduled Tribes in the matter of employment, scholarships, and admission to educational and other institutions.

Shri S. V. L. Narasimham: May I know whether it is not possible to content oneself with calling him as belonging to the Scheduled Castes or backward classes?

Shri Datar: I may point out to the hon. Member that there are a number of backward communities to whom grants are made by the Education Ministry.

TRAINING FOR ABNORMAL CHILDREN

*816. **Shri Bhagwat Jha Azad:** Will the Minister of Education be pleased to state:

(a) whether Government propose to start any training course or classes for abnormal children especially the mental deficit;

(b) whether there is any institution in India for such children; and

(c) whether experts are available for such type of work in the country?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) No.

(b) Yes.

(c) There are not many experts in this field in India.

Shri Bhagwat Jha Azad: In answer to part (b) of the question, the answer is 'Yes'. What is the arrangement that is being made for the training of such abnormal children?

Dr. M. M. Das: There is an institution in Bombay under the name, School for Children in need of special care. That is a private institution. We have given some aid to that institution.

Shri Bhagwat Jha Azad: May I know whether Government have got any assessment or idea of the number of such children? What is the strength of the school that is caring for such children?

Dr. M. M. Das: The strength of the private school is about 60 pupils. Sixty pupils are on the rolls now so far as our information goes. We have not taken any census about how many children require such training.

Shri Gidwani: Is the Central Institute of Education considering any proposal for starting an institution for these deficient children?

Dr. M. M. Das: There is a proposal for appointing a National Advisory Council for the Education of the handicapped, which will take up this question in due course. It is expected that in the next Five Year Plan, something may be done in this regard.

BASIC EDUCATION

***817. Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government are officially committed to basic education; and

(b) if so, whether Government have introduced or propose to introduce basic

education in the public schools run by Government?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) Yes.

(b) As no Public Schools are directly under the Government of India, the question does not arise.

Diwan Raghavendra Rao: May I know if corresponding courses and curriculum are prepared for the Secondary schools so that the pupils who have completed their education in the basic schools may take advantage of the further studies?

Dr. M. M. Das: Every attempt is made by the Central Government to co-ordinate the basic system of training with the post-basic or secondary system.

DELHI POLYTECHNIC

***818. Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that so far rules have not been framed regarding the promotions from one grade to the next higher grade for the staff of the Delhi Polytechnic; and

(b) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):

(a) and (b). Rules have been framed for promotion to Class I and Class II posts in the Delhi Polytechnic but they have not been finalised as they are still under discussion with the Union Public Service Commission. As soon as these are finalised, rules for promotion for Class III posts will be finally laid down by the Governing Body of the Polytechnic, but promotions from Class IV and Class III and within Class III are now regulated by rules on the same lines as for Class I and Class II posts.

Shri V. P. Nayar: In regard to the rules which are being finalised in respect of Class I and II officers, may I know whether before the rules are